

Furthermore, 144 vacant posts of Yoga teachers are not to be filled up as per policy decision taken by the Delhi Administration.

For filling up the remaining posts, Delhi Administration has already initiated necessary action. Municipal Corporation of Delhi has been instructed to submit the lists of eligible teachers for filling up the quota reserved for primary teachers of Corporation for promotion to the posts of trained graduate teachers under Directorate of Education, Delhi Administration. The eligibility list for filling up the quota of trained graduate teachers reserved for Delhi Administration teachers is also under preparation.

The vacancies of teachers continue to arise from time to time due to retirement, resignations, bifurcation of schools and creation of new posts, etc. As such the occurrence of vacancies and filling up of the same is a continuing process. Continuous efforts are always on for filling up the vacant posts.

With a view to ensuring that the studies of the students do not suffer, suitable internal adjustments amongst the teaching staff are made. Delhi administration has no proposal to appoint teachers on temporary basis against vacant posts as these posts have to be filled up on regular basis.

Insurance Scheme for Kendriya Vidyalaya Employees

*735. SHRI RAMJILAL YADAVA:
SHRI RAGHAVJI:

Will the PRIME MINISTER be pleased to state:

(a) whether the teachers of Kendriya Vidyalaya Sangathan are insured for much lesser amounts as compared to their counterparts in Delhi and other Union Territories;

(b) if so, the reasons therefor; and

(c) whether Government are reviewing the position as demanded by the All India Kendriya Vidyalaya Teachers Association?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir. The teachers of Delhi Administration and other Union Territories are governed by Group Insurance Scheme of the Central Government whereas the teachers of Kendriya Vidyalaya Sangathan, which is an Autonomous Body, are governed by a Group Saving Linked Insurance Scheme of the Life Insurance Corporation. The Life Insurance were not agreeable to cover the risk at par with that of teachers of Delhi Administration and other Union Territories.

(c) The position is being reviewed by the Kendriya Vidyalaya Sangathan.

Research Vessel 'Gaveshani'

*737. SHRI D. PANDIAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Research Vessel 'Gaveshani' which was de-commissioned after thirteen years of fruitful service and then handed over to Government of Goa in 1989 to be maintained as a floating museum with a view to attract tourists, is not yet berthed and put to use for the intended purpose;

(b) if so, the reasons thereof;

(c) the expenditure on the maintenance of this vessel and by whom it is maintained; and

(d) whether Government propose to take speedy steps to use the said Gaveshani fruitfully and avoid the recurring expenditure on it; and if so, the details thereof?